

CCA No. 1568/93  
in c/a 136/92

20.1.1995 Hon. Mr. Justice B.C. Saksena, V.V  
Hon. Mr. K. Muthukumar, Member (A)  
For judgment in this Contempt petition  
see copy of the judgment in leading  
Contempt petition No. 2426/93 in O.A.  
No. 131/92 Lalji Shukla Vs. Union of  
India and Ors.

*[Signature]*

Member (A)

*[Signature]*

Vice Chairman

Order pronounced in case  
No Two on 23-1-93  
Contempt application  
is dismissed

BOC  
SDR. —  
24-1-93